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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL NEW DELHI

	QAVXIAVXIAV CO	P No		_23	1991	in	QA-980/86
O.	P. Srivastava		Α.	K.	Bhardwaj		
	APPLICANT (S)				COUNSEL		
В.	K. Singh	VERSUS	1				
					COLDICEL		

	B. K. Singh	B. K. Singh					
	RESPONDEN	T (S) COUNSEL					
Date	Office Report	Orders					
		1.10.1991 Present: Shri A. K. Bhardwaj, Counsel for the petitioner.					
	• •	It is submitted by the learned counsel that some more averments have to be added in the contempt petition and he requests that he be permitted to withdraw the contempt petition so that a proper contempt petition with necessary averments is filed. The petition is rejected as withdrawn.					
` .		(G. Sreedharan Nair) (S. P. Mukerji) Vice Chairman(J) Vice Chairman (A)					